Commissioning of the Gangtok Malli Inter-State Transmission line and the Lagyap Gangtok Transmission lines

Written Answers

881. DR. RAJAT KUMAR CHAKRA the Minister BARTI: Will 01 ENERGY be pleased to state by when the 66 KV Gangtok Malli Inter-State line the transmission and Lagyap Gangtok transmission line are likely to be constructed and commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY tPROF. SIDDHESHWAR PRASAD): The project report for the Gangtok-Kalimpong >66 KV Inter-State Line is at present under examination. It is proposed to complete the line *to* match the commissioning dates of the Lower Lagyap Project.

Collection of Money by Asian News Agency by Fraudulent Practices

882. DR. V. P. DUTT: SHRI MAQSOOD ALI KHAN: SHRI GANESH LAL MALI:

Will the Minister of HOME AF-PAIRS be pleased to state:

Ca) whether it is a fact that an organisation called Asian News Agency' has fraudulently collected advertisements worth lakhs of rupees by impersonating for Members of Parliament and other V. I. Ps. and sometimes by forging their signatures;

(b) whether Government have re ceived complaints against the Editor of the say Agency from some Mem bers of Parliament; and

(c) if so, what action Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS SHRI F. H. MOHSIN): (a) to (c) $^{\text{Government}}$ are neither aware of any fraudulent collection of advertisements "by the Asian News Agency nor have they received any complaints from Members of Parliament in this regard.

Complaints regarding misuse of MISA

883. SHRI KALYAN ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recently received complaints from, some Members of Parliament regarding misuse of MISA and arrests of trade union leaders thereunder;

(b) if so, what are the details thereof; and

(c) what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI OM MEHTA): (a) to (c) Detentions under MISA are made only for the purposes specified in the Act. It is purely incidental if a person detained happens to belong to any particular organisation. The references received from Members of Parliament regarding detentions under MISA are examined in consultation with the concerned State Governments and appropriate action is taken in each case. It will not be in the interest of security to furnish details regarding such references and action taken thereon.

Closure of Industries in West Bengal

884. SHRI KALYAN ROY;

SHRI KRISHNA BAHADUR CHETTRI:

Will the Minister of INDUSTRY be pleased to refer to the answer to Un-starred Question 763 given in the Rajya Sabha on the 29th January, 1976 and state:

(a) what are the names of the factories, out of those closed from January to June, 1975, in West Bengal, which have been reopened and what is the number of workers taken back on job in each case;

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